Central Administrative Tribunal Principal Bench

OA No.2810/2016

New Delhi, this the 29th day of May, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Shri Hukam Chand, S/o Late Sh. Naval Kishore, R/o Flat No.46, Pragati Apartments (SFS) Club Road, Paschim Vihar, New Delhi-110063 (Aged about 50 years)

...Applicant

(By Advocate : Shri S.K. Gupta)

Versus

- 1. Govt. of NCT of Delhi Through the Chief Secretary, 5th Floor, Delhi Sachivalaya, Govt. of NCT of Delhi.
- Director,Directorate of Education,Old Secretariat Delhi,Govt. of NCT of Delhi.
 - 3. Additional Director of Education (Vig.), Directorate of Education, Old Secretariat Delhi.
 - 4. Lieutenant Governor of Delhi, Raj Niwas, Rajpur Road, Delhi-110054.

...Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

After arguing the case at length, almost for 40 minutes, learned counsel for applicant Shri Anil Singal,

seeks permission of the Tribunal to withdraw the OA.

Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn.

There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy) Member (A) Chairman

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